

ITEM NO.141

REGISTRAR COURT.1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
IA 43/2009 in CIVIL APPEAL NO. 4158-4186 OF 2001
BEFORE THE REGISTRAR M.K GUPTA

STATE OF ORISSA & ANR.

Appellant (s)

VERSUS

M/S K.B. SAHA & SONS INDUS.PVT.LTD.
(With appln(s) for recalling the
report)

Respondent(s)
court's order and office

Date: 04/12/2009 These Appeals were called on for hearing today.

For Appellant(s)

Mrs. Kirti Renu Mishra,Adv.
Mr. Ashok Mathur, Adv.

For Respondent(s)

Mr. Janaranjan Das,Adv.

UPON hearing counsel the Court made the following
O R D E R

Deleted.

(M.K. GUPTA)
Registrar